

3.4.2014

O.A. No. 492/2010

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri S.P.Singh for Sri Virendra Mishra
 Res: None
 List on 7.5.2014..

S. Ch
 M(A)

VR. Ch
 M(J)

HLS/-

07.05.2014.O.A.No.492/2010

No D.B. is available today.
 List this case on 07.07.2014.

VR. Ch
 (Navneet Kumar)
 Member (J)

Amit/-

07.7.2014

O.A. No. 492/2010

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri S.L. Dixit for Sri Virendra Mishra
 Res: Sri Rajendra Singh for Sri R. Mishra

Learned counsel for applicant fairly submitted at bar that O.A. has rendered in-fructuous, as such the same may be dismissed.

Since learned counsel for applicant has made a fair statement at bar that the O.A. has rendered in-fructuous, as such O.A. is dismissed as rendered in-fructuous. No order as to costs.

*Ch
 Jayati Chandra
 Decided on 7.7.14
 HLS/-
 8.7.14*

VR. Alrawal
 M(J)